

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ATOZ INTERMEDIARY SERVICES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	BHARATI TEL UDYOG PVT. LTD.
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20/03/1996
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, West Bengal, Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U24293WB1996PTC078239
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	187, RABINDRA SARANI, KOLKATA-700007, West Bengal
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	3 rd January, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER, AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CS Ananda Rao Korada Flat No. 3, 400B/2F, NSC Bose Road, Kolkata-700047, West Bengal Email-raoka55@gmail.com M-9874264647 IBB/IPA-002/IP/N00286/2017-18/10844
8.	LAST DATE FOR SUBMISSION OF CLAIMS	2 nd February, 2022

Notice is hereby given that the BHARATI TEL UDYOG PVT. LTD. has commenced voluntary liquidation on 3rd January 2022.

The stakeholders of BHARATI TEL UDYOG PVT. LTD. are hereby called upon to submit a proof of their claims, on or before 2nd February 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: - 5th January 2022

Kolkata

CS Ananda Rao Korada

Name and signature of the Voluntary Liquidator

CS ANANDA RAO KORADA
FCS-8141 CP-11276
IBB/IPA-2/IP-N265/17-18/10844
400B/2F NSC BOSE RD, KOL-47